## Journal Holdings

This list contains the complete Periodical/Reporter Holdings of Judges' Library of this Hon'ble Court including the current Journals.

Sr. No.	Name of the Journal/ Reporter
1	Atlantic Reporter - 1st Series
2	North Western Reporter - 1st Series
3	Reports of the United States Board of the Tax Appeals
4	A.I.R
5	A.I.R SC Reprint
6	A.I.R SC Weekly
7	Ahuja's Intellectual Property
8	Allahabad Law Journal
9	Allahabad Law times
10	All Instant Judgements
11	Apex Decisions
12	Current Law Journal [Civil, Criminal, Revenue]
13	Haryana Rent Reporter (now ""Haryana Law Reporter"")
14	Law Reports, family division
15	Law Reports, Appeal Cases
16	Law Reports, Equity Cases
17	Law Reports, Exchequer Cases
18	Law Reports Indian Appeals
19	Law Reports, Queens Bench
20	Law Reports, Kings Bench
21	Law Reports, Chancery Division
22	Law Times, Old Series

23	Law Times, Common Pleas Division
24	Pocket Part of U.S. Supreme Court Reports
25	Accident and Compensation Cases
26	Accident Claims Journal
27	All England Law Reports
28	All India Arbitration Law Reporter
29	All India Criminal Law Reporter
30	All India Hindu Law Reporter
31	All India Land Laws Reporter
32	All India Land Acquisition & Compensation cases
33	All India Prevention of Food Adulteration Journal
34	All India rent control journal
35	All India Services Law Journal
36	Allahabad Law Journal Reports 1914
37	American Criminal Reports (Vol. 1-15)
38	American Federal Tax Reports (Vol. 1-44)
39	American law reports (Vol.5 to 17)
40	American Law Reports annotated 2nd Series (Vol. 1-44)
41	American Law Reports annotated (Vol. 1-175)
42	American Reports- Extra Annotated (Vol. 1 -60)
43	American state reports (Vol. 1- 4, 8 -140)
44	Andhra Weekly Reporter
45	B.L.R. Journal (Vol. 2-3, 12, 19-40)
46	Banking Cases
47	Bihar law Journal reports
48	Bombay High court reports (Vol. 1-12)
49	Bombay Law Reporter
50	Boston University law review
51	British ruling cases (Vol. 1-9)

52	Burma Law reporter
53	Burma law reports-Supreme court
54	Calcutta Law Journal
55	Calcutta law reports
56	Calcutta Weekly Notes
57	Cambridge Law Journal
58	Canada Federal Court Reports
59	Canada law Reports (Exchequer Court)
60	Canada Supreme Court Reports
61	Canadian Bar Review
62	Chandigarh criminal cases
63	Chandigarh Law Reporter
64	Civil Court Cases
65	Common Wealth Law Reports (Vol. 1 - 135)
66	Company Cases
67	Company Law Journal
68	Connecticut Bar Journal
69	Consumer Claims Journal
70	Consumer Protection judgments
71	Cornell Law Review
72	Corporate Law Cases
73	Crimes
74	Criminal Appeals Reporter
75	Criminal Law Cases (Vol. 1-31)
76	Criminal Law Journal
77	Criminal Law Times
78	Current Central Legislation
79	Current Criminal Journal

80	Current Indian Statues
81	Current Law Journal
82	Current Taxcom News
83	Cuttack Law Times
84	Daily Supreme Views Law Reports (Civil)
85	Daily Supreme Views and Law Reporter taxation
86	Daily Supreme Views Law Reports (Criminal)
87	Daily Supreme Views Law Reports (Labour)
88	Daily Supreme Views Law Reports (Taxation)
89	Delhi Law Times
90	Divorce & Matrimonial Cases
91	Dominian Law Reports
92	Election Law Reports
93	English Reports (Reprint)
94	English Reports Annotated
95	Excise Law Times
96	Federal Reporter 1st and 2nd series
97	Gazette of India
98	Gujarat Law Herald
99	Gujarat Law Reporter
100	ISJ Banking formerly I.A.S judgments (Banking)
101	I.L.R Allahabad
102	I.L.R. Andhra Pradesh
103	I.L.R. Assam and Nagaland
104	I.L.R Bombay
105	I.L.R Calcutta
106	I.L.R Cuttack

107	I.L.R Delhi
108	I.L.R Gujarat
109	I.L.R H.P
110	I.L.R. Karnataka Series
111	I.L.R Kerala
112	I.L.R Lahore
113	I.L.R M.P
114	I.L.R Madras
115	I.L.R. Mysore
116	I.L.R Nagpur
117	I.L.R M.P
118	I.L.R Punjab and Haryana
119	I.L.R. Patiala Series
120	I.L.R. Patna Series
121	I.L.R. Rangoon
122	I.L.R Rajasthan
123	Income Tax Journal
124	Income Tax Reporter
124 125	Income Tax Reporter Indian Cases
125	Indian Cases
125 126	Indian Cases Indian Factories and Labour Reports
125 126 127	Indian Cases Indian Factories and Labour Reports Indian Factories Journal
125 126 127 128	Indian Cases Indian Factories and Labour Reports Indian Factories Journal Indian Law Review
125 126 127 128 129	Indian Cases Indian Factories and Labour Reports Indian Factories Journal Indian Law Review Industrial Court Reporter
125 126 127 128 129 130	Indian Cases Indian Factories and Labour Reports Indian Factories Journal Indian Law Review Industrial Court Reporter Jharkhand Law Journal Reports
125 126 127 128 129 130	Indian Cases Indian Factories and Labour Reports Indian Factories Journal Indian Law Review Industrial Court Reporter Jharkhand Law Journal Reports Journal of Indian Law Institute

135	Kansas City Law Review
136	Karnataka Law Journal
137	Kerala Law Times
138	Labour & Industrial Cases
139	Labour Appeal Cases
140	Labour Law Journal
141	Lahore Law Times
142	Law Herald (Punjab & Haryana)
143	Law Herald (Supreme Court)
144	Law Times Reports
145	Law Weekly
146	Law Weekly Report
147	Lawyers Report Annotated New Series
148	Lucknow Law Times
149	Madhya Pardesh Law Journal
150	Madras law Journal
151	Madras Law Journal(Criminal)
152	Madras law times (Vol. 1-33)
153	Madras Weekly Notes
154	Maharashtra Law Journal
155	Medico Legal Journal
156	Michigan Law Review
157	Minnesota law review
158	Minnesota Report
159	Modern Law Review
160	Mysore Law Journal
161	Nagpur Law Journal
162	Nagpur law reports Vol. 1 - 32
163	New York Reports

164	New York Supplement 1st series
165	New York Supplement - 2nd Series
166	New York University Law Review
167	North Carolina Law Review
168	North Eastern Reporter - 1st Series
169	North Eastern Reporter - 2nd Series
170	North Western Reporter - 1st Series
171	North Western Reporter - 2nd series
172	Ontario reports
173	Ontario reports (second series)
174	Oudh cases
175	Oudh Law Journal
176	oudh weekly notes
177	Pacific Reporter
178	pacific reporter
179	Pacific Reporter - 1st Series
180	Pacific Reporter - 2nd Series
181	Pakistan law reports
182	Patna law journal
183	Patna Law Times
184	Patna weekly notes
185	Prevention of Food Adulteration Cases
186	Prevention of Food Adulteration Journal
187	Privy Council Reports
188	Probate Division
189	Punjab & Haryana Taxes
190	Punjab Law Journal
191	Punjab Law Reporter
192	Punjab Record

193	Punjab weekly reporter
194	Queens Land Report
195	Queensland Law Reporter
196	Recent civil reports formerly recent revenue reports
197	Recent Criminal Reports
198	Recent Services Judgement
199	Rent Control Reporter
200	Rent Law Reporter
201	Reports of company cases
202	Reports of Patent Cases
203	Reports of Patent Design & Trade Mark Case
204	Reports of tax cases
205	Revenue law reporter
206	Revised Report (English)
207	VAT and Service Tax Cases formerly Sales Tax Cases
208	SCALE
209	Service Cases Today
210	Service law reporter
211	Simla Law Journal
212	Solicitors Journal
213	South California Law Review
214	South Eastern Reporter - Ist Series
215	South Eastern Reporter - 2nd Series
216	South Western Reporter - 1st series
217	South Western Reporter - 2nd Series
218	South Western Reporter - Ist Series
219	Southern Reporter - 1st series
220	Southern Reporter - 2nd series

221	Stanford Law Review
222	State Reports -Queensland
223	Supreme Court Appeals
224	Supreme Court Cases
225	Supreme Court Cases Criminal
226	Supreme court decision
227	Supreme Court Journal
228	Supreme Court Reporter
229	Supreme Court Weekly Reporter
230	Supreme Today
231	Sutherland weekly reports
232	Tax Cases
233	Taxation
234	Taxation Law Report
235	Taxman
236	The English Reports (House of Lords)
237	The English Reports (Privy Council)
238	The Law Journal Reports
239	The Law Journal Reports Statutes
240	The Revised Reports (English)
241	Times Law Reports
242	U.S. Supreme Court Digest Pocket Part
243	U.S. Supreme court report
244	UMCK Law review
245	United states reports
246	University of Cincinnati law review
247	University of Florida law review
248	University of Queensland Law Journal
249	Unreported Judgements

250	Victorian law reports
251	Washington law Reports
252	Weekly law reporter
253	Weekly Notes

<u>Note:</u>- Many issues of above Journals/ Reporters have been weeded out/ written off from the Judges' Library Stock, after approval from the concerned authorities